

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 5292 of 2010

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

For the Petitioner : Mr. Saurav Arun, Advocate

For the Respondents : Mr. Tarun Kr. Mahato, AC to GA-V

08/ 08.09.2021 Heard through V.C.

2. At the request of learned counsel for the respondent State, put up this case on **29.09.2021**, enabling him to file supplementary counter affidavit.

(Deepak Roshan, J.)